

**DELHI LEGISLATIVE ASSEMBLY SECRETARIAT**

**BULLETIN PART - II**

**( GENERAL INFORMATION RELATING TO LEGISLATIVE AND OTHER MATTERS )**  
**Wednesday, December 30, 1998/Pausa 09,1920(Saka)**

**No. 07**

Hon'ble Members may please find enclosed a copy of the note received from Commissioner, Municipal Corporation of Delhi containing decision taken at the meeting held by Hon'ble Chief Minister with M.L.As. and Officers of the Municipal Corporation of Delhi on 21.12.1998 in connection with the solving of problems faced in the constituencies of MLAs.

Hon'ble Members may like to make use of opportunity for redressal of the grievances of their constituents.

**P.N. GUPTA**  
**SECRETARY**

IMMEDIATE

/N

दिल्ली नगर निगम  
(COMMISSIONER'S OFFICE)

No.PSC/CO/41/98

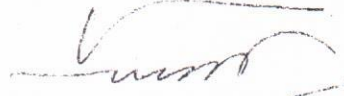
Dated: 24/12/98

MEETING TAKEN BY Hon'BLE CHIEF MINISTER WITH THE  
MsLA AND THE OFFICERS OF MCD ON 21/12/1998

As decided in the meeting taken by Hon'ble Chief Minister on 21/12/98, I would be reserving two hours on every Monday, Wednesday and Friday from 5.30 p.m. to 7.30 p.m., starting from Monday the 25th of January, 1999, to hear and take appropriate action pertaining to the problems being faced in the constituencies of MLAs. In the interim period of one month, MsLA will undertake field inspections/round of their respective constituencies with the Dy.Cmrs. of the Zones and also hold meetings at the level of Dy.Cmrs. and Addl.Cmrs. so that the day-to-day problems are resolved at their level, while matters needing major policy and financial decisions are brought to my notice thereafter for taking suitable action. I had indicated in the above meeting that every Thursday (9.30 a.m. to 12.30 p.m.) is reserved for meetings with the MsLA/MCs by the Addl.Commissioners, incharge of the different zones. Circular to this effect has already been sent to all the MsLA. I am sure the MsLA/MCs will make full use of this opportunity also since the Addl.Cmrs. enjoy almost all the functional powers of the Commissioner. Pr.Secretary to Chief Minister may like to inform the Chief Minister and the concerned MsLA suitably.

M.C.D.

I am also endorsing a copy of this note to Shri M.P. Gupta, Secretary, Legislative Assembly for circulation to MsLA belonging to BJP and other parties.

  
(V.K. DUGGAL)  
COMMISSIONER  
23/12/98